

MOST URGENT
OUT AT ONCE

OFFICE OF THE ADMINISTRATIVE CIVIL JUDGE (CENTRAL): DELHI

CIRCULAR

With profound sorrow and grief this is to inform that mother of Ms. Asha Menon Member Secretary, DLSA, New Delhi had left for her heavenly abode on 18th December, 2011

“Cremation” shall take place today i.e. 19.12.2011 at Cremation Ground, Lodhi Road, New Delhi at 1.00 pm.

Dated : 19.12.2011

(VINOD KUMAR GAUTAM)
ADMINISTRATIVE CIVIL JUDGE (NORTH)
DELHI

No.....ACJ(Central)/2011

Dated, Delhi the...19/12/11

Copy forwarded for information and necessary action to :

1. Reader to the Ld. District & Sessions Judge, Delhi
2. Ld District Judge & Addl. Sessions Judges I/C, North, West, North-East, East, New Delhi, South-West, North-West and South, Delhi
3. The Ld. Principal Judge, Family Courts, Dwarka, New Delhi.
4. All the Ld. Addl. Principal Judge, Family Courts, Rohini, Dwarka, Saket, Delhi.
5. All the Ld. ACJs of all Courts complexes of Delhi are requested to circulate the same in their district immediately.
6. All the Ld. Judicial Officers at Tis Hazari/Patala House/ Rohini/ Dwarka/ Saket / KKD, Courts, Delhi & on deputation.
7. The Officer Incharges, Pool Car Sections, at Tis Hazari/ Patala House/ Dwarka / Rohini/ Saket /KKD Courts, Delhi
8. Administrative Officer, Judicial Branch (Central), Tis Hazari Courts, Delhi
9. Notice Boards / All the Bar Associations, at Delhi/New Delhi
10. The Website Committee, Tis Hazari Courts, Delhi.
11. Office of the Ld. District & Sessions Judge, Room No. 302-A, Tis Hazari Courts, Delhi
12. Office of District Legal Services Committee, Room No. 05-A, Dwarka Courts, New Delhi.

ADMINISTRATIVE CIVIL JUDGE (NORTH)
DELHI

5845
Website Committee

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